



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.05.2024

NOTICE

Please take notice that the matters listed in the Court – IV at 10:30 AM on 28.05.2024 will now be taken up after rising of the Court – II.

Further, please take notice that the bench notified for the Court – IV on 28.05.2024 at 10:30 AM is reconstituted. Composition of the re-constituted Bench shall be as under.

Court - IV (after rising of Court – II)

- 1. Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)**
- 2. Hon'ble Mr. Indavar Pandey, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar